

THIRTEENTH REPORT

(SECOND LOK SABHA)

The Business Advisory Committee held a sitting on Monday, the 2nd December, 1957.

2. The Committee recommend allocation of time to the following items of legislative and other business as shown against each item:—

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| (1) The Indian Railways (Amendment) Bill, 1957 | 3 hours (With discretion to the Chair to increase the time by one hour if he considers it necessary) |
| (2) The Capital Issues (Control) Amendment Bill, 1957. | 3 hours. |
| (3) The Central Excises and Salt (Amendment) Bill, 1957. | 3 hours. |
| (4) The Coal Bearing Areas (Acquisition and Development) Amendment Bill, 1957. | 2 hours. |
| (5) The Indian Telegraph (Amendment) Bill, 1957, as passed by Rajya Sabha. | 1 hour (With discretion to the Chair to increase the time by one hour if he considers it necessary). |
| (6) Discussion under Rule 193 to be raised by Shri Feroze Gandhi on the Report of the Railway Accidents Enquiry Committee, 1954. | 2½ hours. |

NEW DELHI;

The 2nd December, 1957.

HUKAM SINGH,

Deputy Speaker.